

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

Item 42

IA No. 1250/2022
In
CP(IB) No.184/Chd/Pb/2021
(Admitted)

Under Section 94, 60(5) IBC 2016

In the matter of:-

Sudhir Nanda

...Petitioner

Present: Ms. Divya Sharma, Advocate for the petitioner.

Let pleadings be completed at least one week before the next date of hearing. List the matter on 24.04.2023.

-sd-
(Subrata Kumar Dash)
Member (Technical)

March 09, 2023
SM

-sd-
(Harnam Singh Thakur)
Member (Judicial)